

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.20/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.20/2008
NAME OF THE COMPANY	Taurus Homes Pvt . Ltd
NAME OF THE PETITIONER(S)	Komaty Reddy Pratap Reddy Others
NAME OF THE RESPONDENT(S)	Taurus Homes Pvt . Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandari P. VIKRAM	Advocate for Pettr.	vikram@cylawchamber.in 9949501616	NB


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
11. Srikanth T. Surya Satish	Advocate for Resp	9849034027 tsurya.satish@gmail.com	SS

Heard Mr. Nitish Bandari on behalf of Mr. P. Vikram, learned counsel for the petitioner and Mr. Srikanth on behalf of Mr. T. Surya Satish, learned counsel for the Respondent.

CP is disposed of by separate orders.


Member (Technical)


Member (Judicial)